GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2261
ANSWERED ON:10.03.2015
DEVELOPMENT OF AGRICULTURE MARKETING SYSTEM
Chowdhury Shri Adhir Ranjan;Girri Shri Maheish;Nimmala Shri Kristappa;Patil Shri Sanjay(Kaka) Ramchandra;Singh Shri Bharat

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the farmers are unable to get remunerative prices for their produce due to lack of adequate agricultural marketing facilities in the country;
- (b) if so, whether the Government has a proposal to amend the Agriculture Produce Marketing Committee Act to allow private players to establish wholesale fruit and vegetable markets outside the mandis;
- (c) if so, the details thereof;
- (d) whether the Government intends to introduce e-marketing for agricultural produce particularly for horticulture produce and initiated several other schemes for developing a network of modern agricultural marketing infrastructure in the country including rural areas; and
- (e) if so, the details thereof along with the fund allocation made by the Government in this regard during each of the last three years and current year, Statewise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

(a) to (e): Lack of adequate agricultural marketing facilities is one of several factors due to which farmers are unable to get remunerative prices for their produce. Though agriculture marketing is administered by the States/Union Territories(UTs) as per their Agriculture Produce Marketing Regulation Acts, the Central Government has been working with the States to reform their marketing sector to promote development of alternate market channels including setting up of private wholesale fruit and vegetable markets. Towards this, the Government has advocated deregulation of fruits and vegetables outside the mandi yard. This department has recently approved a Central Sector Scheme on "Promotion of National Agricultural Market through Agri-Tech Infrastructure Fund (ATIF)" for Rs.200 crores to be implemented during 2014-15 to 2016-17. Under the scheme, it is proposed to utilize the ATIF for creating an appropriate common e- market platform which will be deployable in whole-sale regulated markets across States/UTs. The Government also implements several other schemes like Agriculture Marketing Infrastructure (AMI) subscheme of Integrated Scheme for Agricultural Marketing (ISAM), Mission for Integrated Development of Horticulture (MIDH) and Rashtriya Krishi Vikas Yojana (RKVY) under which assistance is provided for development of network of modern agricultural marketing infrastructure.

Details of fund allocation under these schemes during the last three years and current year, State-wise, is given in Annexures- I to IV.